



**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**O.A No. 4173/2014**

This the 9<sup>th</sup> day of January, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

Ziley Singh, aged about 69 years,  
S/o. Late Sh. Raghubir Singh,  
R/o. House No. C-14, Gokulpur,  
Delhi – 110 094.

....Applicant

(By Advocate : Mr. T. N. Tripathi)

Versus

1. Union of India, through its  
Secretary, D/o. Posts,  
Dak Bhawan, New Delhi.

2. The Chief Post Master General  
Department of Post India  
I.P. Circle Lucknow, PIN Code – 226 001.

3. The Sr. Superintendent of Post Offices,  
Meerut Division, Meerut (UP)

...Respondents

(By Advocate : Mr. B. L. Wanchoo)

**O R D E R (ORAL)**

**Justice L. Narasimha Reddy, Chairman :**

Learned counsel for applicant submits that the applicant is no more and in spite of his repeated efforts, he could not get information about the legal representatives. Therefore, we dismiss the O.A as abated.

(Aradhana Johri)  
Member (A)

(Justice L. Narasimha Reddy)  
Chairman

/Mbt/